

FORM A**PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

For the attention of the Creditors of DUNCANS INDUSTRIES LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	DUNCANS INDUSTRIES LIMITED
2.	Date of Incorporation of Corporate Debtor	12/06/1994
3.	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Kolkata, West Bengal
4.	Corporate Identity No. / Limited Liability Identification No of Corporate Debtor	L28113WB1994PLC063452
5.	Address of the registered office and Principal Office (if any) of Corporate Debtor	Duncan House, 31, Netaji Subhas Road, 2 nd Floor Kolkata -700 001, W.B
6.	Insolvency commencement date in respect of Corporate Debtor	18/12/2019 vides Hon'ble NCLT Kolkata Bench Order No. CP. (IB) No.573/KB/2018
7.	Estimated date of closure of Insolvency Resolution Process	15/06/2020 (the 180 th day from CIRP initiation date)
8.	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Surendra Kumar Agarwal, Insolvency Professional IBBI/IPA-001/IP-P00825/2017-18/11401
9.	Address and E-mail of the Interim Resolution Professional, as registered with the Board	Bhawani Enclave, 3D,99C Girish Ghosh Road, Liluah, Howrah -711204 surendracar@gmail.com
10.	Address and E-mail to be used for correspondence with the Interim Resolution Professional	Surendra Kumar Agarwal C/o - Jain Chandra & Associates 18, Rabindra Sarani, Poddar Court, Gate No. 1, 8 th Floor, Room No. 816, Kolkata -700 001 E-mail: cirp.duncans@gmail.com
11.	Last date for submission of claims	01/01/2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class (es): Fixed Deposit holder
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Kamal Prakash Singh, IP Regn No: IBBI/IPA-001/IP-P-01722/2019- 20/12653, Central Plaza, 41 B. B. Ganguly Street, 5th Floor, Suite No.5E, Kolkata -700 012, W.B Email: kamalprakashco@gmail.com 2. Mr. Chhedi Rajbhar, IP Regn No: IBBI/IPA-001/IP-P00129/2017-18/10271, C. Rajbhar & Co., 40 Strand Road, Model House, 2nd Floor, Room No. 49, Kolkata - 700 001, WB Email: crajbharco.ca@gmail.com 3. Mr. Abhijeet Jain IP Regn No: IBBI/IPA-002/IP-P00173/2017-18/10445 Diamond Chamber,4, Chowringhee Lane Block I, 4th Floor, Suite - 4M, Kolkata-700 016, Email id: ajasso@rediffmail.com
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	Web link: www.ibbi.gov.in/home/downloads Physical Address : Details of AR are available at the address mentioned in Item No 13 above.



Notice is hereby given that the National Company Law Tribunal, Kolkata has ordered the commencement of a corporate Insolvency Resolution Process of the **Duncans Industries Ltd.** on **18/12/2019**.

The creditors of Duncans Industries Ltd. are hereby called upon to submit their claims with proof on or before **01-01-2019** to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A Financial Creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of Authorized Representative from among the three (03) Insolvency Professionals listed against entry No.13 to act as Authorised Representative of the class [Fixed Deposit Holders] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.




Surendra Kumar Agarwal
Interim Resolution Professional of Duncans Industries Ltd.
Reg. No. IBBI/PA-001/IP-P00825/2017-18/11401

Date : 21/12/2019

Place : Kolkata